

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 22nd July, 2026

No. HCM/J-11/2013-A&E (Pt. I)/ : Hon'ble The Chief Justice, High Court of Manipur is pleased to appoint Shri Laikhuram Surchandra Singh, former Deputy Registrar (Admn.), High Court of Manipur as Deputy Director of Manipur Judicial Academy, temporarily for the period from the date he assumes charge until 28.02.2027 against the post of Deputy Director created vide order No. L-MISC-503/5/2023-SEC-LAW dated 1st October, 2025 and extended vide letter No. Judl.-I/18/2021-SEC-LAW dated 26th February, 2026 of the Secretariat: Law & Legislative Affairs Department, Government of Manipur.

He is entitled to draw a monthly salary of last pay drawn minus pension. His monthly pay would be debitable to the Major Head 2014-Administrative of Justice (Non-Plan), Sub Major 00, Minor 102-High Court of Manipur (charged), Sub-Head 01-High Court of Manipur, Detailed 03-Manipur Judicial Academy, Object 01-Salaries under Grant No. 26-Administration of Justice for the year 2026-2027.

By Order, etc.

Sd/-

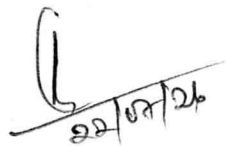
(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/J-11/2013-A&E (Pt.I)/ 16082-95

Imphal, the 22nd July, 2026

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Director, Manipur Judicial Academy.
5. The Registrar (Judl.)/(Vigilance)/(Translation Wing)/(Admin. PM&P), High Court of Manipur.
6. The Principal Secretary (Finance), Government of Manipur.
7. The Accountant General, Manipur.
8. The Joint Director, Manipur Judicial Academy.
9. All the Deputy Registrars/OSD/Language Officers/Court Managers, High Court of Manipur.
10. All the Assistant Registrars/Librarian, High Court of Manipur.
11. The System Analyst, High Court of Manipur.
-For uploading the same on the official website.
12. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
13. The person concerned.
14. Guard File/ Concerned File.



REGISTRAR GENERAL
HIGH COURT OF MANIPUR